

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

RA No. 188/2000 in  
O.A. No. 18/98

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New Delhi, this the 11th day of July, 2000

HON'BLE SHRI JUSTICE V. RAJAGOPALA REDDY, VICE-CHAIRMAN(J)  
HON'BLE SMT. SHANTA SHAstry, MEMBER (A)

Mrs. Susamma Babu & Others . . . Applicants

### -Versus-

Union of India & Others ... Respondents

ORDER (BY CIRCULATION)

By Reddy, J.-

In this case the applicants seek to point out certain errors in the judgment. We have gone through the judgment and we are of the view that the mistakes or errors pointed out are not material for the case. Nothing turns out in those mistakes. Unless substantive errors are brought to our notice, which would vitiate the result of the order, the order cannot be reviewed. In the circumstances, the RA fails and is accordingly dismissed, in circulation.

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(Smt. Shanta Shastry)  
Member (Admnv)

*మంగాపురం*  
(V. Rajagopala Reddy)  
Vice-Chairman (J)

'San.'